

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.03.2022

ORDER NO. 44 of 2022

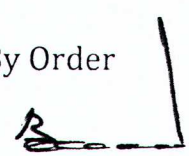
Hon'ble President is pleased to partially modify the roster order no. 176 of 2021 for **CESTAT, Ahmedabad on 10.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 10.03.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President , Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Larger Bench Custom Appeal Nos. 74 to 83 and 114 to 120 of 2010. VRL Logistics Ltd. and 16 others vs. CC, Ahmedabad tagged along with Customs Appeal No. 21-23 & 28 of 2012

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar